

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1212/(MAH)/2017

CORAM:



Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10..2017

NAME OF THE PARTIES: Pinrui Overseas Ltd. N.V.S.  
V/s.  
Zicom Electronic Security Systems Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. Amit Vyas a/w Adv. Rohan Mathur i/b. Vertices Partners	For Respondent/ Corporate Debtor	
2.	Kritika Anand Advocate Associate i/b Dhruv Ladhani & co	For Petitioner/ operational creditor	

**ORDER**

**C.P. No. 1212/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representatives of both the sides are present.
2. On the request of the Learned Representative of the Petitioner adjourned to **9<sup>th</sup> November 2017.**

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**04.10.2017**

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**